

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1333/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES: Machhar Polymer Private Limited
V/s.
Sabre Helmets Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
22.	Rashmi Patil	Adv. for Operational Creditor	<u>Rashmi</u>
	Sonal Purandare (For Adv. Swati Deshpande)	Adv. for Corporate Debtor	<u>SK Purandare</u>

ORDER

CP No.1333/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 28.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)